

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

**SHRI. NARENDRA KUMAR BILLAIYA, ACCOUNTANT
MEMBER**

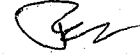
AND

Author: SHRI.RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

**Pronouncement of order under provision to Rule 34(4) of the
Appellate Tribunal Rules, 1963**

Date of pronouncement 21.11.2024

Sr. No.	Case No.	Name of Party	Date of hearing	Bench
1.	ITA No. 5116/Mum/2024	Linklaters and Paines	21.11.2024	SMC



(KARISHMA J. PAWAR)

STENOGRAPHER

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

SHRI. OM PRAKASH KANT, ACCOUNTANT MEMBER

AND

Author: SHRI. RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

**Pronouncement of order under provision to Rule 34(4) of the
Appellate Tribunal Rules, 1963**

Date of pronouncement 22.11.2024

Sr. No.	Case No.	Name of Party	Date of hearing	Bench
1.	ITA No. 3357/Mum/2024	Chandahas Mundappa Rai	13.08.2024	C



(KARISHMA J. PAWAR)

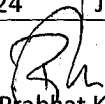
STENOGRAPHER

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI OM PRAKASH KANT, A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 22.11.2024)

Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1	5186/MUM/2024	Jeevan Samaj Trust	11/11/2024	JM	F
2.	4193/Mum/2024	Joywin Fernandes	12/11/2024	JM	F


(Prabhakar Kumar Kesarwani)
Sr.PS

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 25.11.2024

Before S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM

Sr No	ITA No	Name of the Assessee	Bench/Author	Date of Hearing
1	ITA 3772/M/23	Dow Chemical International Pvt. Ltd.	D/JM	22.11.2024
2	ITA 1200/M/23	Dow Chemical International Pvt. Ltd.	D/JM	22.11.2024
3	ITA 4432/M/23	Mohammed Anwar	D/JM	22.11.2024

Before S/Shri Om Prakash Kant, AM & Sandeep Singh Karhail, JM

Sr No	ITA No	Name of the Assessee	Bench/Author	Date of Hearing
1	ITA 5330/M/24	Suashish Diamond Ltd.	F/JM	21.11.2024
2	ITA 5318/M/24	Sejal Nirman Kothari	F/JM	21.11.2024

Before S/Shri Amarjit Singh, AM & Rahul Chaudhary, JM

Sr No	ITA No	Name of the Assessee	Bench/Author	Date of Hearing
1	ITA 2351/M/24	Piramal Capital Housing Finance Limited	C/JM	29.08.2024
2	ITA 2348/M/24	Piramal Capital Housing Finance Limited	C/JM	29.08.2024
3	ITA 2347/M/24	Piramal Capital Housing Finance Limited	C/JM	29.08.2024
4	ITA 2345/M/24	Piramal Capital Housing Finance Limited	C/JM	29.08.2024

Before Ms. Padmavathy S, AM & Shri Sandeep Singh Karhail, JM

Sr No	ITA No	Name of the Assessee	Bench/Author	Date of Hearing
1	ITA 2919/M/24	United Brother Multiplast LLP	F/JM	28.08.2024
2	ITA 3724/M/24	Jindal Drugs Pvt. Ltd.	F/JM	25.11.2024

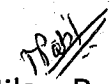
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ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashri Karve Marge, Pratishta Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 25.11.2024

Before Shri Amarjit Singh (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No.	Description	Assesse's Name	Dt. of Hearing	Bench	Author
1	ITA No.2351/Mum/2024	Piramal Capital and Housing Finance Limited	29/08/2024	C	JM
2.	ITA No.2348/Mum/2024				
3.	ITA No.2347/Mum/2024				
4.	ITA No. 2345/Mum/2024				



Mrs. Milan R. Patil
LDC

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE Ms. PADMAVATHY S., A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 25.11.2024)

Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1.	2919/Mum/2024	United Brother Multiplast LLP	28/08/2024	JM	F
2.	3724/Mum/2024	Jindal Drugs Pvt. Ltd.	25/11/2024	JM	F



(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI OM PRAKASH KANT, A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 25.11.2024)

Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1	5330/MUM/2024	Suashish Diamond Ltd.	21/11/2024	JM	F
2.	5318/Mum/2024	Sejal Nirman Kothari	21/11/2024	JM	F



(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI NARENDRA KUMAR BILLAIYA, A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 25.11.2024)

Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1-2	3772/Mum/2023 1200/Mum/2023	Dow Chemical International Pvt. Ltd.	22/11/2024	JM	D
3.	4432/Mum/2023	Mohemmed Anwar	22/11/024	JM	D


(Prabhat Kumar Kesarwani)
Sr.PS